

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4878
ANSWERED ON:07.05.2012
ESI HOSPITALS IN BACKWARD AREAS
Sainuji Shri Kowase Marotrao

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of Employees registered under Employees Provident Fund (EPF) and Employees State Insurance (ESI) schemes during the last three years and the current year, State-wise and year-wise;
- (b) the total contribution received by EPFO and ESIC during the above period, State-wise;
- (c) whether the condition of the ESI hospitals in the country is far from satisfactory;
- (d) if so, the details thereof and the reasons therefor;
- (e) the schemes formulated by the Government to improve the condition of the said hospitals; and
- (f) the amount likely to be allocated for implementation of the improvement schemes during the current financial year?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a): State-wise details of total number of employees registered under Employees' Provident Fund (EPF) and Employees' State Insurance (ESI) schemes during the last three years are annexed (I & II). Figures for the current year i.e. 2012-2013 have not been finalised.
- (b): State-wise details of total contribution received by Employees' Provident Fund Organisation (EPFO) and Employees' State Insurance Corporation (ESIC) during the last three years are annexed (III & IV). Figures for the current year i.e. 2012-2013 have not been finalised.
- (c): The condition of ESI Hospitals in the country is generally satisfactory.
- (d): Does not arise in view of (c) above.
- (e): Employees' State Insurance Corporation (ESIC) has taken following steps to improve the condition of ESI Hospitals:-
 1. ESIC has increased the ceiling on reimbursement of expenditure on medical care from Rs. 1200/- to Rs. 1500/- per Insured Person (IP) family unit per annum w.e.f. 01.04.2012. In addition Rs. 200/- per IP family unit per annum is also available to States if bed occupancy in all State ESI Hospitals is more than 70% during last completed year.
 2. Hospital Development Committee has been constituted in each ESI Hospital and the Committee has been given adequate financial & administrative powers for taking decisions for improvement in medical care facilities.
 3. To facilitate early sanction of equipments, State Medical Commissioner (SMC), ESIC has been delegated power to sanction equipments up to Rs. 25 lakhs per unit at their level.
 4. ESIC has formulated norms and standards for staff and equipments for smooth functioning of hospitals and dispensaries. For ensuring regular supply of medicines, ESIC formulates rate contract for allopathic and Ayurvedic drugs at Head Quarter level and the same is sent to all the State Government for procurement of medicines for ESI beneficiaries.
 5. Up-gradation and modernisation of ESI Hospitals is undertaken in a phased manner.
 6. The expenditure on super speciality treatment is being borne wholly by ESI Corporation outside the ceiling since 01.08.2008. ESI has also entered into tie- up arrangement with reputed Government/Private hospitals for super speciality services and is providing cashless services to the ESI beneficiaries.
 7. ESIC, in its meeting held in August 2009, has decided that henceforth all new hospitals proposed and under construction will be run directly by ESIC and total expenditure on these will be borne by ESIC.

8. ESIC has recently opened five new hospitals.

9. Functioning of Hospitals is being computerised.

To overcome shortage of specialists in State ESI Hospitals, ESIC is appointing part-time specialist/supers specialists directly in State ESI Hospitals to ensure that proper services are made available to ESI beneficiaries.

(f): A provision of Rs. 2,107/- crore has been made for medical care expenditure during current financial year i.e. 2012-13.